

Sixteenth Loksabha

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Title: Laid on the table Statement regarding Criminal Law (Amendment) Ordinance , 2018.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): On behalf of Shri Rajnath Singh, I beg to lay on the Table an explanatory Statement (Hindi and English versions) showing reasons for immediate legislation by promulgation of the Criminal Law (Amendment) Ordinance, 2018 (No. 2 of 2018).